

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2020 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 211 of 2020	N. Gunasekar Vs. Global Finsol Pvt. Ltd.	K.S. Mahadevan	Goutham Shivshankar
2.	Comp. App. (AT) No. 228-229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	
3.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	
4.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	Samarendra Kumar-R1
6.	Comp. App. (AT) (Ins) No. 935 of 2020	Directorate of Economic Offences Vs. Binay Kumar Singhania & Ors.	Nandini Sen	Gaurav Mitra-R1
7.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
8.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	Umayaparvathi N Hema Srinivasan-R1 & R2
9.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	

10.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**